



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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No. 49 Dispur, Tuesday, 1st February, 2022, 12th Magha, 1943 (S. E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

NOTIFICATION

The 29th January, 2022

No. LGL.20/2021/10.— The following Act of the Assam Legislative Assembly which received the assent of the Governor of Assam on 24th January, 2022 is hereby published for general information.

ASSAM ACT NO. XXXXX OF 2021

(Received the assent of the Governor on 24th January, 2022)

**THE ASSAM MOTOR VEHICLES TAXATION
(AMENDMENT) ACT, 2021**

AN ACT

further to amend the Assam Motor Vehicles Taxation Act, 1936.

Preamble

Whereas it is expedient further to amend the Assam Motor Vehicles Taxation Act, 1936, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

Assam Act
No IX of
1936

It is hereby enacted in the Seventy-second Year of the Republic of India as follows:-

**Short title,
extent and
commencement**

1. (1) This Act may be called the Assam Motor Vehicles Taxation (Amendment) Act, 2021.

(2) It shall have the like extent as the principal Act.

(3) It shall come into force at once.

**Intention of new
section 4E**

2. In the principal Act, after Section 4D, a new section 4E shall be inserted, namely :-

“Motor
Vehicle Tax
on air
condition
sleeper
contract
carriage bus

4E. Motor Vehicle Tax on Air Condition Sleeper Contract Carriage:-

There shall be charged, levied and paid to the Government the tax payable under section 4 of the Act, at the rate as described in Schedule-II for all fully built air conditioned sleeper contract carriage bus at the time of first registration in Assam, under ARTICLE No. I of Schedule-II appended to this Act.”

**Amendment in
Schedule –II**

3. In the principal Act, in Schedule-II, in ARTICLE No. I, after Sl.No.11, the following shall be inserted, namely:-

“The rate of Motor Vehicle Tax for fully built air conditioned sleeper contract carriage bus at the time of First Registration:				
Sl. No.	Description of vehicles		Annual Tax	Quarterly Tax
12.	(i)	Berth/Sleeper Capacity upto 20	Rs. 8,000/-	Rs. 2,250/-
	(ii)	Berth/Sleeper Capacity more than 20	Rs.12,000/-	Rs. 3,000/-
	(iii)	Combination of Seat and Berth total upto 20	Each Seat Rs.4,620/- and each berth Rs. 9,000/-	Each Seat Rs.1,155/- and each berth Rs. 2,250/-
	(iv)	Combination of Seat and Berth total above 20	Each Seat Rs.6,000/- and each berth Rs. 12,000/-	Each Seat Rs.1,500/- and each berth Rs. 3,000/-

GEETANJALI DAS SAIKIA,

Secretary to the Government of Assam,
Legislative Department, Dispur, Guwahati-6.